

PROFORMA FOR DECLARATION OF ASSETS

(As on 31.03.2012)

Name of Officer (In Full) : **Ku. Vandana Verma**

Date of Birth : **23/04/1983**

Present post held : **VII Civil Judge Class-II, Bilaspur, C.G.**

Immovable Property			How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with detail of persons from whom acquired
Name of District, Sub-Division Taluka And Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt.- Servant	
	Housing and other Building	Land	
1	2	3	5
Village- Sahaspur Dalli, P.O- Bhainsatara, Distt. Rajnandgaon, C.G.	House 100 X 21 Sq.feet.	--	Purchase
Village- Sahaspur Dalli, P.O- Bhainsatara, Distt. Rajnandgaon, C.G.		7.54 Acre 3.71 Acre	Purchase Purchase
Village- Kalkasa, Distt. Rajnandgaon, C.G.		7.62 Acre	Inheritance
Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles			
1-	Maruti Swift LXI Car		
	Jewellery (Lump Sum)		
Jewellery (Worth Rs.)	1,00,000/-		

Shares/Debentures			
Name of Issuing Company	Nos. of Shares		
1	2		
NIL	--		
Life Insurance Policy & Others			
Name of Issuing Company	Amount		
	2		
Tata AIG Life	6,80,000/-		
Life Insurance Corporation of India	5,00,000/-		
Bank Deposits/Securities & Investments			
Name of Bank	City	Amount	
1	2	3	
NIL	--	--	
State Bank of India	Bilaspur	Rs. 1,42,526/-	
Central Bank of India	Rajnandgaon	6,745/-	
9) PPF	--	--	
10) GPF/CPS	--	2,21,621/-	
11) NSS	--	--	
12) Others	--	--	

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date
 सप्तम व्यंजन्य निदेशिका - 2
 बिलासपुर (छ.ग.)